

(d) and (e). The Central Council of Health and Family Welfare has resolved that rural position for a specific period be made compulsory and also a pre-requisite before admission to Post-graduate courses.

Tunnels on N.H. in Hilly Regions

2850. SHRI PRITHVIRAJ D. CHAVAN : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government has identified locations for digging of tunnels on the National Highways, particularly in hilly regions:

(b) if so, the details thereof:

(c) whether there are any plans to offer these locations to private sector investment on toll basis?

(d) if so, whether any financial terms for tendering have been drawn up; and

(e) whether any tenders have been floated?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b). The construction of tunnels on the National Highways is being taken up on case to case basis depending upon the geography of the area. However, two locations for the construction of tunnels one each on NH1A and Nh21 are under consideration, but the details are yet to be worked out.

(c) There is no such proposal at present.

(d) and (e). Do not arise.

Special Dispensation Admission in Kendriya Vidyalayas

2851. SHRI RADHA MOHAN SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the details of quota fixed and admission given under the Special Dispensation Admission in Kendriya Vidyalayas during 1995-96 on the recommendations of MPs, Union Ministers, Ministers of different States, MLAs/MLCs, Judges and bureaucrats separately:

(b) whether any committee has been set up to decide such admissions; and

(c) if so, the terms of reference and its composition thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):

(a) The guidelines for Special Dispensation Admission provide that each Member of Parliament can recommend 2 cases. Members of the Consultative and Standing Committees of the Ministry of Human Resource Development, Union Ministers and Members of the Board of Governors of Kendriya Vidyalays Sagnathan can recommend 5 cases each and each of the Chairmen

of Vidyalaya Mangement Committee can recommend 1 case. The details of the admissions ordered by Kendriya Vidyalaya Sengathan for the year 1995-96 are as follows :

Member of Parliament (Lok Sabha)	1118
Member of Parliament (Rajya Sabha)	486
Union Ministers	7992
Members of Board of Governors of KVS/Chairman Vidyalaya Management Committee	314
Very Important Persons (VIPs./Senior Official)	339
	10249

(b) and (c). To operationalise the recommendations for Special Dispensation Admission a Committee consisting of Additional Secretary, Deptt. of Education as Chairman and Commissioner, Kendriya Vidyalaya Sengathan and Chief Welfare Officer, Department of Personnel and Training as Member, was constituted for ensuring that the broad guidelines regarding such admissions are adhered to.

[Translation]

Compensation For Submerged Land

2852. SHRI NAND KUMAR SINGH CHAUHAN : Will the Minister of WATER RESOURCES be pleased to state :

(a) the basis on which assessment is made by the Union Government to provide compensation for agricultural land, residential land, houses etc. to the people whose land is submerged under the dam area and Narmada-Sagar Dam in Madhya Pradesh; and

(b) whether assessment is being made properly?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) and (b). Programmes for resettlement & rehabilitation of people affected by reservoir projects are carried out by the State Governments themselves based on their own policies which vary from State to State and project to project. Government of Madhya Pradesh has formulated a Resettlement & Rehabilitation Policy for rehabilitation of displaced persons for Narmada Projects in 1989.

[English]

National Poisons Information Centre

2853. SHRI SULTAN SALAHUDDIN OWAIISI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the first National Poisons Information Centre has been set up in the All India Institute of Medical Sciences: